GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 3805

TO BE ANSWERED ON MARCH 18, 2021

SMART NAME PLATES

NO. 3805.   DR. RAM SHANKAR KATHERIA:

SHRI SANJAY BHATIA:

SHRI NAYAB SINGH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a)   whether the Government proposes to install a smart name plate on every house of the smart cities that would help in tracking of positions pertaining to property tax, electricity and water bills as well as daily lifting of garbage;

(b)   if so, the time by which such a system is likely to become operational;

(c)   the names of the smart cities identified to be included in the list of preference for such a system in this regard along with the details thereof; and

(d)   the details of other facilities likely to be provided through the smart name plates?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE

MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (d) No, Sir. The objective of Smart Cities Mission (SCM) is to promote cities that provide core infrastructure and services such as adequate water supply, assured electricity, efficient solid waste management,

improved urban mobility, reduced environmental pollution, etc. to improve ease of living and ease of doing business through application of `Smart' solutions. Each Smart City has formulated its own Smart City Proposal (SCP) on the basis of needs and aspirations of their stakeholders captured through an extensive process of citizen engagement. Therefore, projects selected by each Smart City echo the needs of their local context. There is no standard template prescribed for the same at the National level. The implementation of SCM at the city level is done by a Special Purpose Vehicle (SPV) with 50:50 shareholding of the respective Urban Local Body and State Government. Smart Cities are expected to complete their SCM projects within 5 years from the date of their selection.

Some Smart Cities such as New Delhi Municipal Council (NDMC), Ujjain and Sagar have reported projects related to installation of Smart Name Plates or Digital Door Numbers (DDNs) which may be linked to collection of electricity/water bills, property tax, license fees etc. and to integrate it with public and private service providers to improve service delivery such as ambulance, police, public grievances etc.

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